

by the College are, however, recognised by the Department of Civil Aviation in part fulfilment of the requirements for the Licensing Examination for Light Aircraft in Categories A and C.

Home Guards

1106. Shri Hem Raj: Will the Minister of Home Affairs be pleased to refer to Unstarred Question No. 632 on the 21st August, 1963 and state:

(a) whether the State Governments of Bihar, Maharashtra, Gujarat, Madhya Pradesh, Punjab, U.P. West Bengal and Tripura have sent in their replies regarding merger of the organisations raised by them with the Home Guards; and

(b) if not, which of them have not sent their replies so far and the steps taken by the Central Government in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). A statement explaining the latest position is laid on the Table of the House. [*Placed in Library. See No. LT-2022/63.*]

Post-Graduate Training Institutes

1107. Shri Sham Lal Saraf: Will the Minister of Education be pleased to state:

(a) whether any Post-Graduate Training Institutes have so far been opened or are going to be opened during the Third Plan period in Punjab, Jammu and Kashmir and Himachal Pradesh;

(b) their number and where they are to be located; and

(c) how many of the Institutes have received moral, material and other support from the University Grants Commission and the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The information is being collected and will be laid on the Table of the House.

Construction and Sale of Houses in Delhi

110. { **Shri P. C. Borooah:**
Shri Maheswar Naik:
Shri D. C. Sharma:
Shri Vasudevan Nair:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Chief Commissioner of Delhi has sought more extensive powers, both administrative and financial, to construct and sell houses through the Delhi Development Authority; and

(b) Government's decision thereon?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The Chief Commissioner has asked that the scheme of large-scale acquisition, development and disposal of land in Delhi should cover the construction and sale of houses through the Delhi Development Authority and that the Revolving Fund should be utilised for this purpose. The matter is under consideration.

Excavations at Mahabharata Sites

1109. Shri Raghunath Singh: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Department of Archaeology, Government of India has decided to undertake extensive excavations at the old Mahabharata sites within 200 miles of Delhi; and

(b) if so, the details of the programme of excavations?

The Deputy Minister in the Ministry of Education (Dr. M. M. Das): (a) Yes, Sir, at two or three sites.

(b) The details have not yet been finalised.